

ITEM NO.4

REGISTRAR COURT. 2

SECTION III

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Civil Appeal No(s). 4234/2014

YAMUNABAI DHARMAJI PATIL

Appellant(s)

VERSUS

M.R. DEVELOPERS THROUGH ITS PROPRIETOR

Respondent(s)

Date : 01-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Gaurav Agrawal, AOR

For Respondent(s)

Mr. Abhishek Misra, Adv.  
Mrs. Deepika Mishra, Adv.  
Mrs. Rachna Gupta, AOR  
Mr. Shivam Kumar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Sole respondent is duly represented.

Sole Appellant is served with notice of alternative arrangement, but there is no appearance. Hence unrepresented.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers, for further directions.

PRADIP Y. LADEKAR  
Registrar